

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 2438/2018

The 6th day of December, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

(By Advocate: Shri Ajit Kakkar)

Versus

1. Union of India
Secretary, Ministry of Defence
South Block, New Delhi.
2. Chairman and Managing Director
BSNL, Bharat Sanchar Bhavan
Opp. Janpath Hotel
Bhawan Harish Chand Mathur Lane
CP, New Delhi-110001.
3. General Manager Recruitment
BSNL Corporate Office
New Delhi-110001.
4. Chief General Manager
BSNL Circle Office Aligarh
U.P. (West)-202001

...Respondents

(By Advocates: Shri Rohit Tripathi for R-2 to 4)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

Shri Ajit Kakkar, learned counsel for the applicant, seeks leave of this Tribunal to withdraw the O.A. by submitting that the relief claimed has already been granted to the applicant.

2. Accordingly, the O.A. is dismissed as withdrawn. No costs.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti /